



Reserve Bank of India / भारतीय रिज़र्व बैंक  
Department of Currency Management / मुद्रा प्रबंध विभाग

**Corrigendum to Survey on Households' Payment Behaviour**

E-Tender Number: [RBI/DCM-Central Office Departments/Others/2/24-25/ET/704\[Survey on Household Payment\]](#)

Please refer to the notice inviting tender on Request for Proposal for Conducting Survey on Households' Payment Behaviour, published on the Bank's website on December 31, 2024 inviting application from eligible bidders through e-tender on MSTC portal (<https://www.mstcecommerce.com/eprochome/rbi/>).

2. In this connection, a corrigendum containing the following changes are issued:

Sr. No.	Section	Existing Clause	Revised Clause
I.	Scope of Work under sample size	<b>Clause 4.b.i:</b> To check the robustness of the questionnaire and quality of survey responses and understand the challenges being faced in administering the survey, pilot testing of the survey shall be conducted in any three States/ UTs (Annex M), before rolling out Pan-India survey. For pilot testing, agency shall be required to undertake survey of 15 respondents of buyers and 15 respondents of small retail sellers, which will not be part of the 7,500 respondents of buyers or 7,500 respondents of small retail sellers.	<b>Clause 4.b.i:</b> To check the robustness of the questionnaire and quality of survey responses and understand the challenges being faced in administering the survey, pilot testing of the survey shall be conducted in any three States/ UTs (Annex M), before rolling out Pan-India survey. For pilot testing, agency shall be required to undertake survey of 15 respondents of buyers category and 15 respondents of small retail sellers category, which will not be part of the 7,500 respondents under buyers category or 7,500 respondents under small retail sellers category. These 15 respondents each should be distributed equally across the three

			States/ UTs chosen for conducting the pilot survey.
II.	Eligibility Criteria for the Agency to Bid	<b>Clause f:</b> 'The agency should provide documentary evidence (TDS/ work order) towards execution of surveys amounting to a total sum of minimum Rs.50 Lakhs and above, completed/ on going in each of the preceding four accounting years, in respect of households surveys.	<b>Clause f:</b> The agency should provide documentary evidence (TDS/ work order) towards completion of at least one survey of amount Rs. 50 Lakhs and above in any of the preceding four accounting years, in respect of households surveys.
III.	Eligibility Criteria for the Agency to Bid	<b>Clause g:</b> The agency must submit at least three certificates from category of bid (household) from the organizations where they have successfully completed the CAPI based household survey, each worth of Rs.30 Lakhs and above in past five years, along with the technical bid. Inability to do so will render their technical bid invalid.	<b>Clause g:</b> The agency must submit at least three certificates from category of bid (household) from the organizations where they have successfully completed the CAPI based household survey, each worth of Rs.30 Lakhs and above in past five years, along with the technical bid to be submitted for this survey. Inability to do so will render their technical bid invalid. In the certificate, it should be mentioned that the agency has successfully completed the CAPI based household survey. In case, the certificate does not mention 'CAPI', the bidder has to submit an undertaking mentioning the successful completion of household survey using CAPI, along with the certificates.
IV.	Guidelines for	<b>Clause g:</b> The agency should submit certificates	<b>Clause g:</b> The agency should submit certificates

	Submission of Tender	from the present and past clients (preferably Government/ Public Sector/ Reputed Firms) regarding their performances as per proforma in Annex G. Please note awarding of the work by the client will not be treated as client's certificate.	from the present and past clients (preferably Government/ Public Sector/ Reputed Firms) regarding their performances as per proforma in Annex G. Please note, awarding of the work by the client will not be treated as client's certificate. In case the agency is not able to submit it in the format as given in Annex G, the agency has to submit two certificates as mentioned below:  (i) A Completion Certificate mentioning satisfactory completion of the survey (name of the survey) issued by the competent authority from the organization where the survey was done by the agency (ii) The details of the surveys as per Annex G for which completion certificates were obtained.
V.	Annex N: Survey Details under Methodology	<b>Clause 2.I. (ii):</b> Sample size 15,000; of which 7,500 respondents will be buyers and 7,500 sellers. At least 2 per cent sample may be collected from Visually Impaired Respondents for buyers' category.	<b>Clause 2.I. (ii):</b> Sample size 15,000; of which 7,500 respondents will be from buyers category and 7,500 from small retail sellers category. At least 2 per cent sample should be chosen from Visually Impaired Respondents (VIR) for buyers category. In order to cover at least 2 per cent of sample from VIR for buyers

			category, the agency should try to follow the methodology applicable for buyers. If not possible, then agency can go for purposive sampling across the country to collect responses from VIR.
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3. All the bidders are requested to take note of above amendments as well as minutes of the pre-bid meeting on the captioned e-tender before submitting their bids at MSTC portal. All other terms and conditions will remain the same.

4. It may be noted that the addendum, minutes of the pre-bid meeting and corrigendum issued on the captioned e-tender shall form part of the captioned e-tender. The submission of bid by the agency shall be construed to be in conformity to the e-tender document, minutes of the pre-bid meeting and amendments/ clarifications as given above and addendum issued on the captioned e-tender. All the bidders are also advised to upload the duly signed copy of addendum, minutes of the pre-bid meeting and corrigendum issued for captioned e-tender along with required documents on MSTC portal.

Chief General Manager-in-Charge  
Department of Currency Management